



**NOTIFICATION No. 140 / 2018**

The Government, in G.O.Ms.No.332, Home(Cts.III) Department, dated 06.04.2017, has issued orders for the constitution of separate Principal District Munsif Court at Sivagiri in Tirunelveli District, in the cadre of Civil Judge.

Thiru.N.Nilaveshwaran, District Munsif-cum-Judicial Magistrate, Sivagiri, is transferred and posted as Principal District Munsif, Sivagiri in the aforesaid newly constituted Court.

**HIGH COURT, MADRAS.**  
**DATED: 16.08.2018.**

*R. J. M.*  
16/8/18  
**REGISTRAR GENERAL**

**To**

1. Thiru.N.Nilaveshwaran, District Munsif-cum-Judicial Magistrate, Sivagiri.
2. The District Munsif-cum-Judicial Magistrate, Sivagiri.
3. The Principal District Judge, Tirunelveli.
4. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
5. The Treasury Officer, District Treasury, Tirunelveli.

**Copy to:**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras. (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.

11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Admn.), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
25. The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
26. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
27. The Secretary, High Court Legal Services Committee, Chennai.
28. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
29. The Chief Accounts Officer, High Court, Madras.
30. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
31. The Court Managers I / II, High Court, Madras.
32. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / 'B7' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
33. The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
34. The Technical Director, NIC, High Court, Madras.
35. The Section Officer / Record Keeper, A.D. Records, High Court, Madras.

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**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Civil Judge – Transfer and posting -  
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 140 / 2018, dated: 16.08.2018.

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Thiru.N.Nilaveshwaran, District Munsif-cum-Judicial Magistrate, Sivagiri who has been transferred and posted as Principal District Munsif, Sivagiri in the newly sanctioned court, vide High Court's Notification cited above, is required to assume charge of the new post of Principal District Munsif, Sivagiri on 17.08.2018 F.N.

As the inauguration of the Principal District Munsif Court, Sivagiri, is to be held on 17.08.2018 F.N., Thiru.N.Nilaveshwaran, is required to report to the Principal District Judge, Tirunelveli, on 16.08.2018 A.N., without fail, in connection with the inauguration of the said newly sanctioned Court.

After assuming charge of the post of Principal District Munsif, Sivagiri, Thiru.N.Nilaveshwaran is required to hold full additional charge of his previous post i.e., District Munsif-cum-Judicial Magistrate, Sivagiri, (now re-designated as Additional District Munsif-cum-Judicial Magistrate, Sivagiri) until further orders.

**HIGH COURT, MADRAS.**

**DATED : 16.08.2018**

*R. S. A.*  
16/8/18  
**REGISTRAR GENERAL**

To

1. Thiru.N.Nilaveshwaran, District Munsif-cum-Judicial Magistrate, Sivagiri.
2. The District Munsif-cum-Judicial Magistrate, Sivagiri.
3. The Principal District Judge, Tirunelveli.
4. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
5. The Treasury Officer, District Treasury, Tirunelveli.

**Copy to**

The Section Officer / Record Keeper, A.D. Records, High Court, Madras.